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Title: Need to extend revised pay scale benefits to clerical staff working in the NTC Mills in Tamil Nadu, Kerala, Andhra Pradesh and Mahe.

SHRI P.R. NATARAJAN (COIMBATORE): The clerical staff working in the N.T.C. Mills of Southern Region i.e., Tamil Nadu, Kerala, Andhra Pradesh and Mahe are on strike from 1.11.2011 as a last resort demanding implementation of Central Government's order dated 13.4.2004 regarding industrial Dearness Allowance (IDA) revised Pay Scale benefits etc. In the 15 textile Mills functioning in the above 4 states, there are about 5000 permanent workers, 3000 temporary workers, and 500 daily wages workers.

Of this, the demands of the clerical staff working in the N.T.C. Mills (numbering around 265) seeking Industrial Dearness Allowance (I.D.A.) benefits based on IDA pattern from 1.1.2007 and restructure of the basic pay from 1.4.2004 are long overdue and are to be settled by the N.T.C. Management despite several agitations staged to draw the attention of the Management. The Southern Regional Office (SRO) N.T.C., Staff are being paid 20% H.R.A. ranging from Rs. 4000 to Rs. 10,000/- whereas the clerical staff working elsewhere are paid H.R.A. @ Rs. 167/- only.

Based on the clear verdict of the Supreme Court of India, the Central Government issued orders Dated 13.4.2004 to comply with the judgment but it had not been implemented till date. The Government should intervene in the matter and solve the problems of the NTC employees at the earliest.